

02.09.2008

Hon'ble Mr. A.K. Gaur, JM

Hon'ble Mrs. Manjulika Gautam, AM

None for the applicant even on revised call. Sri K.P. Singh learned counsel for the respondents.

It is seen from the record that this case has already been adjourned on several occasions. Today again applicant's counsel is not present in revised call. It appears that the applicant has lost interest in prosecuting this case. The OA is accordingly dismissed in default for want of prosecution.

Manjulika Gautam
AM

Augram
JM

/pc/

OR
Jugement
Prepared
on. 02/09/08
Chm